

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-87/1998/5184/A**

From :- Shri Saptarshi Garg,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Tridib Kumar Bhattacharjee,  
Member, MACT,  
Barpeta.

Dated Guwahati, the <sup>th</sup> 26 July, 2022.

Sub:- **Station leave permission.**

Ref:- Your letter No. MACT (B) 1382 Dated the 20<sup>th</sup> July, 2022.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, from the evening of 22.07.2022 till the morning of 25.07.2022**, has been granted. The District & Sessions Judge, Barpeta and in his absence the next senior most Judicial officer at the station shall remain in charge of your Court and office.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-87/1998/5185-86/A, dated , 26-07-2022

Copy to:

1. The District & Sessions Judge, Barpeta.
2. ✓ The Project Manager, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**

Rota